Central Administrative Tribunal Madras Bench

OA 310/0686/2019

Dated Thursday the 27th day of June Two Thousand Nineteen

PRESENT

Hon'ble Mr. P. Madhavan, Member (J) &
Hon'ble Mr. T. Jacob, Member (A)

M.Arumugam, No. 27/38, Arani Muthu Street, Choolai, Chennai 600112.

....Applicant

By Advocate M/s. R. Ramesh

Vs

- 1.Union of India, rep by General Manager, Southern Railways, Chennai.
- 2. The Principal Chief Personnel Officer, Southern Railways, Chennai.
- 3. The Divisional Railway Manager, Southern Railways, Chennai Division, Chennai 600003.
- 4.Sr. Divisional Personnel Officer, Southern Railways, Chennai.

ORAL ORDER

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Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was absent even on previous occasions i.e. on 06.06.2019 and 25.06.2019. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob) (P. Madhavan)
Member (A) 27.06.2019 Member(J)
AS